

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO.764
ANSWERED ON 07.02.2025

BUSINESS PREMISES ON PORT LAND OF MUMBAI

764. SHRI ARVIND GANPAT SAWANT:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether it is true that there are large number of authorized buildings and business premises on the Port Land of Mumbai;
- (b) if so, the details thereof along with the number of such authorized private premises on the said land;
- (c) whether there is any plan to develop these buildings;
- (d) if so, whether there is any plan to rehabilitate the occupants of these buildings and if so, the details thereof;
- (e) whether any such plan has been submitted to the Ministry; and
- (f) if so, the time of submission along with the present status thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) to (d) Yes. There are 514 occupied structures within the Mumbai Port Authority premises. These buildings have been constructed by the lessees/tenants, and the responsibility for their development lies with the lessees/tenants after the renewal of leases.

(e)& (f) Does not arise.
